

GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
RAJYA SABHA
STARRED QUESTION NO : 6
(TO BE ANSWERED ON THE 20th July 2026)

STEP TAKEN FOR ADOPTION OF SUSTAINABLE AVIATION FUEL

*6. SHRI KESRIDEVSINH JHALA

Will the Minister of CIVIL AVIATION be pleased to state:-

- (a) whether Government has taken steps to promote the adoption of Sustainable Aviation Fuel (SAF) in the civil aviation sector during 2026 and if so, the details thereof;
- (b) the policy framework, if any, formulated for the production, certification and use of SAF in the country;
- (c) whether any pilot projects or initiatives have been undertaken with airlines or airports for SAF integration and if so, the details thereof; and
- (d) the roadmap for scaling up SAF adoption in commercial aviation, including targets or timelines, if any?

ANSWER

MINISTER OF CIVIL AVIATION (Shri Kinjarapu Rammohan Naidu)

- (a) to (d): A statement is laid on the table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (A) TO (D) IN RESPECT OF RAJYA SABHA STARRED QUESTION NO. 6 FOR REPLY ON 20.07.2026 REGARDING "STEP TAKEN FOR ADOPTION OF SUSTAINABLE AVIATION FUEL" ASKED BY SHRI KESRIDEVSINH JHALA.

(a) to (b) The Government has taken several steps to support the development of a Sustainable Aviation Fuel (SAF) ecosystem in the country. These include:

- (i) Recognition of the National Accreditation Board for Certification Bodies (NABCB) for accreditation of SAF certification bodies under the International Sustainability and Carbon Certification (ISCC) scheme,
- (ii) Facilitation of long-term SAF supply arrangements between Oil Marketing Companies (OMCs) and airlines, including the signing of Memoranda of Understanding between OMCs and Airlines,
- (iii) Support for setting up pilot and commercial-scale SAF production facilities under Pradhan Mantri Jaiv Indhan-Vatavaran Anukool Fasal Awashesh Nivaran (PM JI-VAN) Yojana,
- (iv) Conducting stakeholder consultations and awareness programmes on SAF.

Indian Oil Corporation limited (IOCL) and Bharat Petroleum Corporation Limited (BPCL) have received ISCC Carbon Offsetting and Reduction Scheme for International Aviation (ISCC CORSIA) certification for SAF production at their Panipat and Mumbai refineries, respectively. Further, in June 2026, financial assistance was approved under the PM JI-VAN Yojana for three commercial-scale and two demonstration-scale SAF projects.

(c) To advance SAF use, Indian carriers have operated following trial flights with blends of SAF with traditional Aviation Turbine Fuel (ATF):

- (i) M/s Vistara operated ferry flight of B-787 from USA to India using 28% of SAF blended fuel on 29th March 2023
- (ii) M/s Air Asia operated first commercial domestic flight (Pune to Delhi) with 0.75% SAF blended fuel on 19th May 2023
- (iii) M/s Spicejet flight operated with 25% SAF (Biofuel produced by Indian Institute of Petroleum, CSIR lab) blended with ATF from Dehradun to Delhi in August, 2018
- (iv) All Airbus ferry flights fly on 5% SAF blended fuel from Toulouse to India.

(d) The Government has approved indicative blending targets of 1% by 2027, 2% by 2028, and 5% by 2030 for SAF in conventional Aviation Turbine Fuel for international operations. Public sector Oil Marketing Companies are actively engaged in achieving the stated blending targets.
